

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI



(11)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 05/09/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/411/ (IB)/2017
NAME OF THE PETITIONER(S) : SRL ADVISORS LLP
NAME OF THE RESPONDENT(S) : RENAULT NISSAN AUTOMOTIVE INDIA PVT LTD
UNDER SECTION : 433 (e)(f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1.	T. K. BHASKAR	Counsel for the Petitioner	
2.	Aashish Jain Duvier For Sulema & Sulema	Counsel for Respondent	

ORDER

Counsel for both the parties are present and prayed for time to submit the arguments.

At request, time is enlarged. Put up on **22.09.2017 at 10.30 A.M.**

MEMBER (TECHNICAL)

MEMBER (JUDICIAL)